

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 17-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 1498/2017 (SUMMONS) IA/1/2017		Shivanna G M <b>Vs</b> Krishna Reddy	Arun Sambrani
2	O.S. 1357/2019 (SUMMONS) IA/1/2019		Krishnappa <b>Vs</b> Rathnamma	Raju S
3	O.S. 1522/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019		SHIVARAM <b>Vs</b> JAYARAMA REDDY	BABU C
<b><u>12:00 P.M - 1:00 P.M</u></b>				
4	O.S. 1720/2019 (SUMMONS) IA/1/2019		Manjunath <b>Vs</b> Nagaraj	V Vijayashekar Gowda
<b>DEFN EVIDENCE</b>				
5	O.S. 268/2012 (EVIDENCE.) IA/1/2012		VENKATARADRI.B.N. <b>Vs</b> GAYATHRIAMMA	D.S. MALI PATIL
<b>ARGUMENTS BY ADV. DEFTS.</b>				
6	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED <b>Vs</b> DAYALAN	PR A
<b><u>3:00 P.M - 4:00 P.M</u></b>				
<b>PLNTF EVIDENCE</b>				
7	O.S. 1372/2017 (EVIDENCE.)		Ravi Kumar J <b>Vs</b> Chinnamma	K C A
8	O.S. 980/2019 (ISSUES.) IA/1/2019		Patalappa P <b>Vs</b> Chikka Muniyappa	Murali M
<b>Cases listed below are adjourned due to Covid 19</b>				
9	O.S. 1226/2012 (EVIDENCE.) IA/1/2012	<b>07-10-2020</b>	Shanthamma <b>Vs</b> Sidda Reddy.R	S.MUNIRAJU
<b>CROSS EXAMINATION OF DW</b>				
10	O.S. 202/2014 (EVIDENCE.) IA/1/2014	<b>07-10-2020</b>	Krishna R <b>Vs</b> Palani J	Prabhakar
<b>CROSS EXAMINATION OF PW</b>				

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11	O.S. 38/2012 (EVIDENCE.)	<b>07-10-2020</b>	MUNIVENKATAMMA <b>Vs</b> REVANNA	P PMS
12	O.S. 408/2012 (EVIDENCE.)	<b>07-10-2020</b>	GALAMMA @ GALI HANUMAKKA <b>Vs</b> RAJESH.G.S	K.L. SUJAYA
13	O.S. 443/2012 (EVIDENCE.) IA/1/2012	<b>07-10-2020</b>	SRINIVASA <b>Vs</b> SRINIVASA REDDY.B	C.RAVIKUMAR
14	O.S. 1299/2013 (EVIDENCE.) IA/1/2013	<b>07-10-2020</b>	Chinnappa <b>Vs</b> Thirumala Shetty	R. Lokesh
15	O.S. 1312/2013 (EVIDENCE.) IA/1/2013	<b>07-10-2020</b>	A.J. Shashikala <b>Vs</b> Revamma	HAJIRA BI
16	O.S. 1503/2013 (EVIDENCE.) IA/1/2013	<b>07-10-2020</b>	Basavaraju A S <b>Vs</b> Shivakumar A V	S Sonnegowda
17	O.S. 475/2014 (EVIDENCE.) IA/1/2014	<b>07-10-2020</b>	Jyothi M A <b>Vs</b> Kempegowda M	B E Sridhar
18	O.S. 622/2014 (EVIDENCE.) IA/1/2014	<b>08-10-2020</b>	Sridhar G <b>Vs</b> Lokesh B S	P Suresh
19	O.S. 1089/2014 (EVIDENCE.) IA/1/2014	<b>08-10-2020</b>	Marakka <b>Vs</b> Karagappa R K	S K Srinivas
<b>FURTHER EVIDENCE FOR PLNTF</b>				
20	O.S. 458/2019 (EVIDENCE.) IA/1/2019	<b>08-10-2020</b>	Srinivas R <b>Vs</b> Elengovan S	C V Annaiah
<b>PLNTF EVIDENCE</b>				
21	Misc 212/2018 (EVIDENCE.)	<b>08-10-2020</b>	M/S JAMNALAL BAJA SEVA TRUST REPTD BY ITS ATTORNEY HOLDER COLONEL BALA KUMAR NAIR <b>Vs</b> LALITHA NAGARAJ	N S B
<b>FUTHER CHIEF OF pw</b>				
22	M.C. 159/2018 (EVIDENCE.)	<b>08-10-2020</b>	Kalavathi <b>Vs</b> Beerappa S K	Chandra Naik T

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	M.C. 206/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	PALLAVI MANAGULI SURYAKANT <b>Vs</b> ANAND MELLAM	FRONTIER LEGAL
24	M.C. 78/2020 (SUMMONS)	<b>03-11-2020</b>	Kanthraj K <b>Vs</b> NIL	S V J
25	M.C. 83/2020 (SUMMONS)	<b>03-11-2020</b>	Seshadri <b>Vs</b> NIL	S M Anupama
<b>AWAIT SUMMON/NOTICE</b>				
26	O.S. 1421/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>03-11-2020</b>	Harshitha Reddy R minor rep. by father Rajashekar N. <b>Vs</b> Nagaraja	Srinivasa Reddy
27	O.S. 43/2020 (SUMMONS)	<b>03-11-2020</b>	Manjunath Hegde <b>Vs</b> Deepu M B	S Narasimha
<b>NOTICES</b>				
28	O.S. 168/2015 (SUMMONS) IA/1/2015	<b>03-11-2020</b>	Mahalinga <b>Vs</b> Kanthamma	G.S.DEVARAJ
<b>OBJECTION ON IA</b>				
29	O.S. 1205/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>03-11-2020</b>	Mohan Kumar <b>Vs</b> Gangahanumaiah	SHIVARAJA.M
<b>STEPS</b>				
30	M.C. 265/2019 (SUMMONS) IA/1/2019	<b>03-11-2020</b>	Gowramma <b>Vs</b> Bachhegowda C	Manjunatha Y
31	O.S. 539/2019 (APPEARANCE OF PARTY) IA/1/2019	<b>03-11-2020</b>	Sampath M <b>Vs</b> Nagesh B S	V Manjunatha
32	O.S. 299/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	JAYAMMA <b>Vs</b> NAGARAJAPPA ALIAS NAGARAJU	MAMATHAY L
<b>STEPS</b>				
33	O.S. 1236/2019 (SUMMONS) IA/1/2019	<b>10-11-2020</b>	Girijamma <b>Vs</b> Sarasamma	M I Khatib
<b>SUMMONS</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
34	O.S. 1767/2019 (SUMMONS) IA/1/2019	<b>10-11-2020</b>	Doddappaiah <b>Vs</b> Paramesh	D C Thimmarayappa
35	O.S. 125/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	Azmatulla Khan <b>Vs</b> Mohammed Saleem	Shanmukhappa
36	O.S. 126/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-11-2020</b>	Azmatulla Khan <b>Vs</b> Anju Ahuja	Shanmukhappa
37	O.S. 240/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	Doddabhadramma <b>Vs</b> Rudrappa B	Chandra Naik T
38	O.S. 304/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	VENKATARAMANAPPA <b>Vs</b> SUSHEELAMMA	RAJU S
39	O.S. 309/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	Niranjan Murthy <b>Vs</b> Pillamuniyamma	S M Hanumantha
40	O.S. 319/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-11-2020</b>	Kempaiah <b>Vs</b> Giraja Ramakrishnappa	K Vijaya Kumar
41	O.S. 324/2020 (SUMMONS) IA/1/2020	<b>20-11-2020</b>	Manjunath <b>Vs</b> Krishnappa	Manjunath
42	O.S. 334/2020 (SUMMONS)	<b>20-11-2020</b>	Srinivasaiah S <b>Vs</b> Shivakumar	V B SHIVAKUMAR
43	O.S. 354/2020 (SUMMONS) IA/1/2020	<b>20-11-2020</b>	Thilak V M <b>Vs</b> Jayalajshamma	N Lokanath Singh
44	O.S. 359/2020 (SUMMONS) IA/1/2020	<b>20-11-2020</b>	SUBBANNA H V <b>Vs</b> SUNDARESH	H A M
45	O.S. 434/2020 (SUMMONS) IA/1/2020	<b>20-11-2020</b>	Jayaraj M, Rep. by GPA Holder Mahesha M <b>Vs</b> Krishnappa K P	M S A
46	O.S. 477/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>20-11-2020</b>	SAMARTHA A <b>Vs</b> MANGALAMMA B E	BOJA RAJ

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47	O.S. 488/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>20-11-2020</b>	Sadananda Kemparaj, Rep. by his GPA Holder Mahesha M <b>Vs</b> Krishnappa K P	M S A
<b>WRITTEN STATEMENT</b>				
48	O.S. 1574/2019 (SUMMONS) IA/1/2019	<b>20-11-2020</b>	KRISHNAPPA <b>Vs</b> NAGARAJA K M	B D K
49	O.S. 1873/2019 (SUMMONS) IA/0/2019 IA/1/2019	<b>20-11-2020</b>	Kenchappa A <b>Vs</b> Manjunath N	Prasad V S K
50	O.S. 1884/2019 (SUMMONS) IA/1/2019	<b>20-11-2020</b>	JAYAMMA <b>Vs</b> MALLIKARJUNAIAH T	S C VENKATESH
51	R.A. 28/2018 (NOTICE) IA/1/2018	<b>20-11-2020</b>	Venkatesha Reddy, Dead by LRs Vipula, rep by PA Holder Pradeep M <b>Vs</b> Shivaswamy M M	H R Ananthakrishna Murthy
52	M.A. 40/2019 (NOTICE) IA/1/2019	<b>20-11-2020</b>	Gowramma <b>Vs</b> Ravikumar T N	Jamuna T B
<b>LOK ADALATH</b>				
53	O.S. 322/2018 (A.D.R) IA/1/2018	<b>20-11-2020</b>	Gowramma <b>Vs</b> Munilakshamma	Ambrish S

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**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
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<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>AWAIT SUMMON/NOTICE</b>				
1	O.S. 1042/2019 (SUMMONS) IA/1/2019		Nanjamma <b>Vs</b> Munishamappa	H M A
2	EX 60/2019 (SUMMONS)		Anand A bhatija <b>Vs</b> Narayanaswamy M	Sriranga S
3	EX 61/2019 (SUMMONS)		Santhosh S Bhatija <b>Vs</b> Narayanaswamy M	Sriranga S
<b>STEPS</b>				
4	M.C. 207/2019 (SUMMONS)		Sathish <b>Vs</b> Latha	K G R
<b>WRITTEN STATEMENT</b>				
5	O.S. 902/2019 (SUMMONS) IA/1/2019		Nithin A <b>Vs</b> Ashwath R	K R S G
6	O.S. 1880/2019 (SUMMONS) IA/1/2019		Venkataramana <b>Vs</b> Ammaiahamma	AR LEGAL FIRM
7	O.S. 27/2020 (SUMMONS) IA/1/2020		Nagarathnamma <b>Vs</b> Narayana Reddy	K R Ananda Kumar
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>AWAIT SUMMON/NOTICE</b>				
8	O.S. 774/2019 (SUMMONS) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019		S. R. MUNIREDDY <b>Vs</b> H. LIAKAT ALI KHAN	D. S. J.
9	EX 62/2019 (SUMMONS)		Jagdish V Ahuja <b>Vs</b> Narayanaswamy M	Sriranga S
<b>OBECTION</b>				
10	O.S. 956/2019 (SUMMONS) IA/1/2019		Pillappa R <b>Vs</b> Saraswathamma	H Nagaraja
<b>STEPS</b>				
11	O.S. 1515/2019 (SUMMONS) IA/1/2019		KUMAR <b>Vs</b> YALAPPA	JAGADEESH S

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12	O.S. 1729/2019 (SUMMONS)		Chikkamma <b>Vs</b> Chikkarasamma	Nagaraju K
<b>WRITTEN STATEMENT</b>				
13	O.S. 28/2020 (SUMMONS) IA/1/2020		Venkataswamy <b>Vs</b> Narayana Reddy	K R Ananda Kumar
14	Misc 28/2020 (NOTICE)		Kamalamma <b>Vs</b> Chikkavenkatamma	N Ramakrishna
15	M.C. 89/2020 (NOTICE)		Sathish A V <b>Vs</b> Pavithra K	Suresh Babu E
16	O.S. 1399/2009 (HEARING) IA/1/2009		DODDA SONNAPPA <b>Vs</b> VENKATAMMA	Y.N.S.R
17	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K <b>Vs</b> Krishnappa	Harish K A
<b>3:00 P.M - 4:00 P.M</b>				
18	R.A. 12/2020 (NOTICE) IA/1/2020 IA/2/2020		Narasimha Murthy S R <b>Vs</b> Manjunath Dasappa	S R N
19	Misc 26/2020 (NOTICE)		Gurusiddamma Since died LRs Gundumaraih <b>Vs</b> Obalaiah	M Shivaraja
20	Misc 29/2020 (NOTICE)		Savio Barnad G <b>Vs</b> Francis Xavier	B T Ashok Kumar
21	P.MIS. 2/2020 (NOTICE)		Vasanth Kumar M S <b>Vs</b> Shobha Gowda	P Anitha
22	O.S. 1210/2015 (ISSUES.) IA/1/2015		Thimma Reddy <b>Vs</b> The Commissioner	SUBRAMANYA
23	O.S. 790/2017 (ISSUES.)		Nanjundaiah H H <b>Vs</b> Anusuya M	
24	O.S. 200/2020 (ORDERS.) IA/1/2020 IA/2/2020		Chandru V D <b>Vs</b> The Thasildar	B E Ravi Kumar

**Cases listed below are adjourned due to Covid 19**

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25	Misc 104/2019 (SUMMONS) IA/1/2019	<b>07-11-2020</b>	Nanjegowda <b>Vs</b> Appanna Gowda	J R
26	O.S. 1837/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>07-11-2020</b>	Anjinamma <b>Vs</b> Munirathnamma	L Mahesh
27	M.C. 54/2020 (SUMMONS)	<b>07-11-2020</b>	GURUPRASAD <b>Vs</b> ROOPA S	LAKSHMANA M
28	O.S. 310/2020 (SUMMONS) IA/1/2020	<b>07-11-2020</b>	Munikallappa <b>Vs</b> Narayanappa	S M Hanumantha Rao
29	P and SC 2/2020 (SUMMONS)	<b>07-11-2020</b>	Poornima <b>Vs</b> NIL	S R D
30	O.S. 365/2020 (SUMMONS)	<b>07-11-2020</b>	State Bank of India, Jadigenahalli Branch Rep by Manger Shwetha J S <b>Vs</b> Kamala Swasahaya Sanga Rep by Defendants No 2 and 3	T M Jayakrishnappa
31	O.S. 370/2020 (SUMMONS)	<b>07-11-2020</b>	Canara Bank, Rajanukunte Branch, Rep. Silpa K B <b>Vs</b> Mahalakshmi Solid Blocks and Cements, Rep. by Girisha A	D Shashiprabha
32	O.S. 400/2020 (SUMMONS) IA/1/2020	<b>07-11-2020</b>	Lalithamma C <b>Vs</b> Sadananda Murthy C	G M Law Associates
33	M.C. 84/2020 (SUMMONS) IA/1/2020	<b>07-11-2020</b>	Sunita alias Roopa Sree <b>Vs</b> Harish Kumar M	K V Chandra Reddy
34	O.S. 462/2020 (SUMMONS) IA/1/2020	<b>07-11-2020</b>	Venkatesh <b>Vs</b> Muninanjappa	M Manjunath
35	FDP 6/2020 (SUMMONS)	<b>07-11-2020</b>	BASAVARAJ <b>Vs</b> SRINIVAS REDDY	K H THIMMAIAH
36	O.S. 1301/2013 (EVIDENCE.) IA/1/2013	<b>07-11-2020</b>	Saravana Bottle Stores <b>Vs</b> Ullas .S. Chandagar	S. Rajashekar
37	O.S. 1607/2013 (EVIDENCE.) IA/1/2013	<b>07-11-2020</b>	Akkayamma <b>Vs</b> Gangamma	C S S



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38	O.S. 251/2015 (EVIDENCE.) IA/1/2015	<b>07-11-2020</b>	Balaji B M <b>Vs</b> Sahadeva C N	Kalyan Chakravarthi
39	O.S. 252/2015 (EVIDENCE.) IA/1/2015	<b>07-11-2020</b>	Balaji B M <b>Vs</b> Vasu Kumar C N	Kalyan Chakravarthi
40	Misc 4/2019 (EVIDENCE.)	<b>07-11-2020</b>	BHAGYAMMA <b>Vs</b> MUNISHAMAIAH S H DEAD BY LRs MUNIRAJU	Punya Law

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 17-08-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 610/2009	Hearing
02	O.S. 1000/2009	Hearing
03	O.S. 1136/2009	Arguments
04	O.S. 1200/2012	Arguments
05	O.S. 1129/2014	Hearing
06	O.S. 293/2014	Hearing
07	O.S. 468/2014	Hearing
08	O.S. 616/2014	Arguments
09	Misc. 111/2016	Arguments
10	Elec.C 1/2017	Arguments

**AFTERNOON SESSION**

Sl. No.	Case NO.	Stage
01	O.S. 1136/2014	Hearing
02	FDP 35/2014	Hearing
03	O.S. 1148/2015	Hearing
04	O.S. 1366/2016	Arguments
05	O.S. 1367/2016	Arguments
06	O.S. 1368/2016	Arguments
07	O.S. 1369/2016	Arguments
08	O.S. 1370/2016	Arguments
09	O.S. 39/2017	Hearing
10	O.S. 524/2017	Hearing

*[Handwritten Signature]* 14/08/2020

VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.